Suppl. Cause List No. 1 Sr. No. 02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 14/2019 [CrlR No. 14/2019]

State of J&K ...Petitioner

Through:-Mr. Ravinder Gupta, AAG

v/s

Shamim Akhtar ...Respondent

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

At the request of learned counsel for the petitioner, adjourned.

List on 29.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 09.06.2020 Shammi